

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO.170/00001/2019
IN
ORIGINAL APPLICATION NO.170/00616/2015

DATED THIS THE 20TH DAY OF FEBRUARY, 2019

**HON'BLE DR.K.B. SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

Smt. Rasheeda Banu,
W/o Nazeer Ahmed,
Aged about 63 years,
(Retired Section Engineer,
Office of the Senior Electronic
Data Processing Manager,
Rail Wheel Factory,
Yelahanka, Bangalore-560 064).
And permanently residing at
No.60, Ex-Servicemen Colony,
R.T. Nagar,
Bangalore-560 032.

...Petitioner

(By Advocate M/s Subba Rao & Co.)

Vs.

1. Smt. Sunanda Arul,
Principal Financial Advisor,
Rail Wheel Factory,
Yelahanka,
Bangalore-560 064.

2. Sri Gopalakrishna Thakre,
Senior Electronic Date Processing Manager
And Disciplinary Authority, MIS Centre,
Rail Wheel Factory,
Yelahanka,
Bangalore-560 064.

...Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH** **...MEMBER(J)**

Shri N. Amaresh, learned counsel for the respondents submits that Writ Petition No.40491/2015 is filed against the order of the Tribunal dated 14.08.2015 in OA.No.616/2015. Therefore, with liberty the Contempt Petition is dismissed. Notice discharged. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in CP No.01/2019

1. Annexure C1 : Copy of Article of charge dated 17.6.2014.
2. Annexure C2 : Copy of the Order dated 14.8.2015 passed in OA.No. 616/2015.
3. Annexure C3 : Copy of Representation dated 4.9.2015.
4. Annexure C4 : Copy of order sheet dated 1.2.2016 maintained in WP.No.40491/2015 (S-CAT).

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